

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (Companies Act) /29/2021 in CP No. 54/241-242/HDB/2021
NAME OF THE COMPANY	Aurore Pharmaceuticals Pvt Ltd and Ors.
NAME OF THE PETITIONER(S)	Dayakar Reddy Mallu
NAME OF THE RESPONDENT(S)	Aurore Pharmaceuticals Pvt Ltd and Ors.
UNDER SECTION	241-242

ORDER

IA Companies Act/29/2021

Present: Ld. Proxy Counsel Mr. Varun Ambati for the Applicant.

Ld. Counsel Mr. Shashank Agarwal for the Respondent No.7.

Ld. Proxy Counsel for the Applicant prays for an adjournment stating that the Applicant will file withdrawal memo by the next date of hearing. **Matter is adjourned to 14.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)